

ORDER SHEET

O.A / MA / RA / CP NO. 40 OF 2003Applicant/s H. N. Singh Respds. U. O. I & orsAdvocate for Applicant/s Sri S.K. Mishra Advocate for Respondent/s Sri K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>40</u>
	<u>Dt. 14.07.09</u> Learned counsel for applicant has very fairly stated that in spite of repeated reminders and information to the applicant, none has turned up. Sri K. P. Singh present for the respondents. In view of submissions made by counsel for the applicant, it appears that the applicant has lost interest in prosecuting the matter. The OA is accordingly dismissed for want of prosecution. By <u>(S.N. Shukla)</u> AM By <u>(A.K. Gaur)</u> JCS <u>AM</u>	
	Contd. On Sheet No. _____	